

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3281

ANSWERED ON:01.08.2014

. CASH AND CARRY WHOLESALE TRADING STORES

Somaiya Dr. Kirit

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the total number of cash and carry wholesale trading stores operated by national and multinational companies in the country, company and State/UT-wise;
- (b) whether certain corporate houses propose to start / open such stores in the country;
- (c) if so, the details thereof;
- (d) the benefits likely to accrue to the public thereby;
- (e) whether the Government has ascertained the likely impact of such stores on various kirana and small shops; and
- (f) if so, the details thereof along with the safeguards provided in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a): No such data is centrally maintained.
- (b) & (c): As per extant FDI policy, FDI upto 100% is permitted in Cash & carry wholesale trading under automatic route.
- (d) to (f): Government takes into consideration the concerns of all stakeholders while formulating FDI policy. Safeguards are put into the FDI policy wherever necessary.